

By and large the requirements of farmers are being met. and availability of DAP and SSP during Khariff 1991 season in the State of Madhya Pradesh is as under:—

(c) and (d) The assessed demand

(In thousand tonnes)

<i>Product</i>	<i>Assessed demand for Kharif season</i>	<i>Approximate availability</i>
DAP	180.00	173.00 upto 22nd July
SSP	450.00	290.00 upto 16th July

The demand of fertilisers for the ensuing Rabi season will be finalised in the Zonal Conference to be held shortly.

rious problem; and

(c) if so, the funds to be allocated to the States for this purpose during 1991-92, State-wise?

Financial Assistance to States for supply of drinking water in rural areas

1957. SHRI RAM NARAIN BERWA:
SHRI RAJVEER SINGH:
SHRI GUMANMAL LODHA:
SHRI RAM VILAS PASWAN:
PROF. ASHOK ANAND-RAO DESHMUKH:

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Out of 161722 identified problem villages as on 1-4-1985, 156504 villages have been covered fully or partially with safe drinking water facilities. There are only 5218 'No Source' problem villages as on 1-8-1991 which are to be provided with safe drinking water facilities. In addition augmentation works will be continued for full coverage of partially covered villages.

Will the PRIME MINISTER be pleased to state:

(b) Yes, Sir.

(a) whether the drinking water arrangements are still unsatisfactory in the rural areas;

(c) A statement showing tentative allocation of funds to various States/ Union Territories under the Centrally sponsored Accelerated Rural Water Supply Programme, (ARWSP) is attached.

(b) whether the Government propose to provide more financial assistance to the States to solve this se-

STATEMENT

(allocation for 1991-92 under A.R.W.S.P.)

(Rs. in crores)

<i>State/U.T.</i>	<i>Normal Allocation</i>	<i>DDP Allocation</i>	<i>Total</i>
1	2	3	4
Andhra Pradesh	25.47		25.47
Arunachal Pradesh	4.62		4.62
Assam	13.70		13.70

1	2	3	4
Bihar	29.99		29.99
Goa	0.55		0.55
Gujarat	14.93	1.40	16.33
Haryana	5.59	4.40	9.99
Himachal Pradesh	6.30	0.12	6.42
Jammu & Kashmir	19.00	0.16	19.16
Karnataka	23.42		23.42
Kerala	11.91		11.91
Madhya Pradesh	28.19		28.19
Maharashtra	33.90		33.90
Manipur	3.08		3.08
Meghalaya	4.20		4.20
Mizoram	1.29		1.29
Nagaland	4.22		4.22
Orissa	13.35		13.35
Punjab	4.24		4.24
Rajasthan	27.91	13.92	41.83
Sikkim	3.72		3.72
Tamil Nadu	20.19		20.19
Tripura	3.50		3.50
Uttar Pradesh	47.24		47.24
West Bengal	18.24		18.24
D & N Haveli	0.13		0.13
A & N Islands	0.40		0.40
Lakshadweep	0.10		0.10
Pondicherry	0.26		0.26
Delhi	0.14		0.14
Daman & Diu	0.22		0.22
Total	370.00	20.00	390.00

**Petrochemical Complex in
Bundelkhand, U.P.**

1958. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme to establish a large gas-based petrochemical complex in Bundelkhand region of UP by utilising gas from

H.B.J. gas pipeline passing through the area; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b) A Petrochemical complex based on gas from HBJ pipeline is being established by Gas Authority of India Ltd., at Auraiya, Distt. Etawah (U.P.)